

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

422(ND)2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2018

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NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. V/s. Bay Securities
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

In the interest of justice, adjourned to 10th of September, 2018.



(Ina Malhotra)
(Member (J))

(Sameer)

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